Environment finds that - Enforcement of the ban has been poor and needs to be strengthened; there is un-interrupted production of banned items; there is lack of awareness; market for plastic alternative is under developed and effective collection system and efficient recycling units are required.

I urge upon the Government that the list of banned items may be reviewed. More items should be included in the list such as water bottles and carry bags irrespective of thickness. Strict implementation of the orders should be ensured by fixing the responsibilities. Thank you very much, Sir.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri A. D. Singh:

Shri Haris Beeran (Kerala), Shri Imran Pratapgarhi (Maharashtra), Shri P. Wilson (Tamil Nadu), Dr. Sasmit Patra (Odisha), Dr. V. Sivadasan (Kerala), Shri Niranjan Bishi (Odisha), Shri Sujeet Kumar (Odisha), Shri Sandosh Kumar P (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. John Brittas (Kerala), Shrimati Jebi Mather Hisham (Kerala) and Shri M. Mohamed Abdulla (Tamil Nadu).

## Demand for running the KV school JIPMER on fulltime instead of shift basis

SHRI S. SELVAGANABATHY (Puducherry): Sir, Kendriya there are two Vidhyalayas in Puducherry, one in Jipmer Campus and another in Pondicherry University campus, at Kalapet. The one at Jipmer campus is running on shift basis due to non-availability of space to run on fulltime basis. As a result, the children have no time to concentrate on sports and extracurricular activities. As per the KV guidelines, they have to be trained for yoga, scout, etc. Because of the non-availability of time, they are deprived of these necessities. Many parents have approached me to arrange for schooling on fulltime basis. If space is the constraint for expansion, I have a suggestion. There are several Jipmer staff quarters around the school. Most of them are more than forty years old and are in dilapidated condition. Now, they can be demolished and part of the area adjoining the school can be given to KV school for expansion. In the rest of the space, the Jipmer can construct multi storeyed or vertical expansion building for accommodating staff. This will easily solve the problem and it will also allow the children to have sufficient time for relaxation and take up sports and extracurricular activities without mental tension.

Therefore, I request the hon. Education Minister to advise the JIPMER

administration to accept my suggestions or else they may find some other alternatives. But please ensure that the shift system is abolished as early as possible. Thank you very much.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri S. Selvaganabathy: Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil Nadu) and Shri Niranjan Bishi (Odisha).

Now, Dr. V. Sivadasan.

## (MR. DEPUTY CHAIRMAN in the Chair.)

## Need to Address the issues faced by the people during the construction of National Highways

DR. V. SIVADASAN (Kerala): Sir, National Highways are important for the progress of the country and the Government of Kerala has taken all possible steps to ensure that the National Highway construction is completed in the State. The NHAI has started the construction and the work is progressing. But, there are several problems which the people are suffering. There is water logging in the construction sites. It has resulted in accidents and people are not able to travel. At some places, the removal of soil in unscientific manner has created a dangerous situation. Some houses have been isolated, and they are unable to move freely out of their home. The delay in the completion of the National Highways is resulting in traffic congestion and slow-moving traffic. Traffic has to be diverted which adds to the woes of the people. There is a need to build more underpasses and bridges so that the right of the people to move freely is addressed.

Sir, I urge the Government to take urgent action so that the construction of National Highways is completed by the NHAI at the earliest and the right of the people to travel freely is guaranteed. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Dr. V. Sivadasan: Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. John Brittas (Kerala), Shri Niranjan Bishi (Odisha), Shrimati Sulata Deo (Odisha), Shri Haris Beeran (Kerala), Shrimati Jebi Mather Hisham (Kerala) and Shri P. Wilson (Tamil Nadu).